

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).20986/2007

(From the judgement and order dated 29/01/2007 in WP No.26990/2005 of The  
HIGH COURT OF MADRAS)

TAMILNADU RURAL DEV.ENG.ASSO.

Petitioner(s)

VERSUS

SECRETARY TO GOVT.RURAL DEV.DEPT.& ORS.

Respondent(s)

(With office report )  
(For final disposal)

WITH SLP(C) NO. 15918 of 2007  
(With prayer for interim relief)  
(For final disposal)

SLP(C) NO. 15988 of 2007  
(With appln.(s) for permission to file additional documents and deletion of  
the name of respondent and with prayer for interim relief and office  
report)  
(for final disposal)

SLP(C) NO. 16064 of 2007  
(With prayer for interim relief and office report)  
(For final disposal)

SLP(C) NO. 18310 of 2007  
(With prayer for interim relief and office report)  
(For final disposal)

SLP(C) NO. 20987 of 2007  
(With office report)  
(For final disposal)

Date: 06/02/2013 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SURINDER SINGH NIJJAR  
HON'BLE MR. JUSTICE M.Y. EQBAL

For Petitioner(s)

Mr. P.S. Patwalia, Sr.Adv.  
Ms. Indu Malhotra, Sr.Adv.  
Ms. Nisha Bagchi, Adv.  
Mr. Vivek Jain, Adv.  
Mr. Nishtha Kumar, Adv.

Ms. Pooja Sharma, Adv.  
Mr. Vikas Mehta, Adv.

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For Respondent(s)

Mr. Subramonium Prasad, AAG, Tamil Nadu  
Mr. B. Balaji, Adv.  
Mr. K.V. Rathee, Adv.

Mr. Subramonium Prasad, AAG  
Mr. M. Yogesh Kanna, Adv.  
Mr. A. Santha Kumaran, Adv.

Ms. N. Shoba, Adv.  
Mr. Sri Ram J. Thalpathy, Adv.  
Mr. V. Adhimoolam, Adv.

Mr. S. Thananjayan, Adv.

UPON hearing counsel the Court made the following  
O R D E R

The application for deletion of the name of respondent No.5 is allowed.

Heard learned senior counsel appearing for the petitioners as well as learned counsel appearing for the respondents at length.

Hearing concluded.

Judgment reserved.

All the parties are directed to file their written submissions within two weeks.

( A.S.Bisht )  
Court Master

(Sukhbir Paul Kaur)  
Court Master

(Indu Bala Kapur)  
Court Master